

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 208 OF 2015 &
IA NO. 345 OF 2015**

Dated: 25th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Gujarat Urja Vikas Nigam Ltd.

....Appellant (s)

Versus

ACB (India) Ltd. & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Mr. Sandeep
Ms. Neha

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra for R-1

Ms. Suparna Srivastava for R-2

ORDER

Learned counsel for the parties may file written submissions on or before 02.06.2016 after serving copy on the other side.

List the matter on **14.07.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson